

DRICCA

For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fresh deposits/ fixed deposits, maturing during the period from 16th July, 2010 to 31st July, 2010 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<i>Srl No.</i>	<i>Amount of F.D.R.</i>	<i>Date of maturity</i>	<i>Period of deposit</i>
1	Rs.1,00,000/-	16.7.2010	7 months
2	Rs.66,795/-	16.7.2010	91 days
3	Rs.1,01,371	21.7.2010	6 months
4	Rs.1,01,371/-	21.7.2010	6 months
5	Rs.16,89,122/-	29.7.2010	One year
6	Rs.2,05,988/-	29.7.2010	One year
7	Rs.10,58,397/-	31.7.2010	Six months
8	Rs.5,24,263/-	31.7.2010	Six months
9	Rs.5,16,474/-	31.7.10	Six months
10	Rs.5,09,493/-	31.7.10	Six months
11	Rs.5,06,932/-	31.7.10	Six months
12	Rs.5,03,233/-	31.7.10	Six months

Dt. 10.07.2010


(N.K. MALHOTRA)
ASSISTANT REGISTRAR /
Drawing & Disbursing Officer,
Supreme Court of India

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